

Annexure: Description of fields in Form C

A - 1. Submitter Information

Sl. No.	Field Name	Field Type	Description of the field	Form C (Reg)	Remarks
1	Submitter's Unique Identifier Number (UIN) allotted by IU	Text	PAN No. for legal entity & AADHAAR No. for individuals	Y	
2	Submitter's name	Text	Formal name (First +Middle+Last) without salutations	Y	
3	Relationship of submitter to the Debt	LoV	'Creditor', 'Debtor' 'Guarantor' etc	Y	Will be 'Creditor' in most cases. But can be a 'Debtor' or 'Guarantor' in some situation

4	Date of Incorporation (Legal Entity) / Date of Birth (Individuals)	Date	As declared	Y	For registered submitter, will be picked from registration data. Need not be part of data file
5	Communication address of submitter	Text		Y	For registered submitter, will be picked from registration data. Need not be part of data file
6	PIN code of submitter	LoV	Valid PIN code from list (communication)	Y	For registered submitter, will be picked from registration data. Need not be part of data file

Sl. No.	Field Name	Field Type	Description of the field	Form C (Reg)	Remarks
7	Telephone number	Text	With ISD country and STD area code	Y	For registered submitter, will be picked from registration data. Need not be part of data file
8	Mobile number	Text	With ISD country code	Y	For registered submitter, will be picked from registration data. Need not be part of data file
9	Email ID	Text		Y	For registered submitter, will be picked from registration data. Need not be part of data file

A-2. Other Party Information (Repeat field set for each party)

Sl. No.	Field Name	Field Type	Description of the field	Form C (Reg)	Remarks
10	Relationship to debt	LoV	Debtor', 'Creditor', 'Guarantor' 'Co-applicant', Co-obligant' etc	Y	Other party to be different from the submitter. If submitter is creditor, other party cannot be a creditor
11	Counterparty name	Text	As per submitter (First+Middle+Last without salutations)	Y	
12	Registered/ permanent Address of counterparty	Text	Registered office address for legal entity Permanent address for Individuals	Y	

Sl. No.	Field Name	Field Type	Description of the field	Form C (Reg)	Remarks
13	PIN code (Regd. Office)	LoV	Valid PIN code from list (registered/ permanent)	Y	
14	Address for Communication	Text	Current Communication address	Y	
15	PIN code (Comm. Address)	LoV	Valid PIN code from list (communication)	Y	
16	Legal Constitution	LoV	Public Ltd Co/ Pvt Ltd Co / LLP / Partnership/OPC/Resident Individual/ Non-resident/Foreign	N	Needed for validation of type of ID to be checked
17	Date of Incorporation (Legal Entity) / Date of	Date	As declared	Y	

Sl. No.	Field Name	Field Type	Description of the field	Form C (Reg)	Remarks
	Birth (Individuals)				
18	Corporate Identification Number (CIN/LLPIN) for Corporates	Text	For registered legal entities	N	For de-duplication
19	PAN No.	Text	For legal entity and also individuals. Mandatory for legal entity other than foreign	N	For identity/ de-duplication
20	AADHAAR	Text	Mandatory for resident individuals.	N	For identity/ de-duplication

21	Counterparty Contact Person Name	Text	Contact of representative employee	N	Needed for reaching out for authentication
22	Contact Person's Designation	Text	As per submitter	N	Needed for reaching out for authentication
23	Contact Person's Mobile No.	Text	As per submitter. One of mobile or email mandatory	Y	Needed for reaching out for authentication
24	Alternative Mobile No.	Text		N	
25	E mail id	Text	As per submitter (official email ID)	Y	Needed for reaching out for authentication
26	Alternative Email ID	Text		N	

A-3. Debt Information

Sl. No.	Field Name	Field Type	Description of the field	Form C (Reg)	Remarks
27	Loan A/c Number	Text	Contract No. for Bills /LC/ Bank Guarantees; & Loan No. for Term Loans and OD/CC (For OC: Invoice No.)	Y	Creditor's loan number, mapped with UDI at IU end
28	Old Account Number (wherever applicable)	Text	Link to the Old account number to maintain history Creditor's PAN (i.e UIN) + old Loan a/c number	N	Audit trail and migration related issues
29	Date of Sanction of Credit Facility	Date	Date of latest renewal for OD/CC limits & Date of sanction for Term Loans (For OC: Date of Invoice)	Y	

30	Date of disbursement or activation	Date	Date of first disbursement for OC: Date of delivery	Y	
31	Currency of loan or exposure	LoV	Applicable Currency Code (e.g. INR, USD)	Y	All amounts in other fields will be in this currency
32	Sanctioned Amount	Number	Amount sanctioned For OC: Amount of Invoice Non-funds based it is the sanctioned limit	Y	
33	Nature of credit facility	LoV	Category code for product - Financial (fund/ non-fund based), Operational, secured/unsecured	Y	
34	Facility name	Text	Free text of product name	N	As known to debtor. To be presented during authentication

35	Repayment frequency	LoV	Monthly, Quarterly, Half yearly, Annual, On demand, bullet, Rolling, Others	Y	Repayment schedule difficult to get from creditors as per feedback
36	Rate of interest	Number	Applicable rate of interest on date of reporting	Y	
37	Lending arrangement	LoV	Sole Banking / Consortium / MBA	N	To link with security and numbers of creditors
39	Total Outstanding Amount	Number	Total outstanding as on the date of reporting including Principal, Interest, Charges etc. (For Fund based Limits); For non-fund based limits, please indicate Contingent Liability; For OC: Amount due under the invoice	Y	

Sl. No.	Field Name	Field Type	Description of the field	Form C (Reg)	Remarks
40	Amount Overdue	Number	Amount overdue (aggregate of principal, interest, charges etc.) as on date of reporting	N	Data to be used for evidencing default If no overdue, report zero value
41	Days past due (DPD)	Number	Number of days overdue as on date of reporting	N	DPD applicable across all creditors (non-banking, operational etc) - data to be used for evidencing default If no overdue, report zero value

B. Security Information

Sl. No.	Field Name	Field Type	Description of the field	Form C (Reg)	Remarks
42	Date of creation of charge	Date	As stored by the Creditor	Y	Mandatory where security record submitted
43	Type of Charge created	LoV	Indicate whether it is: Mortgage / Hypothecation / Charge / Assignment / Pledge / Lien / Negative Lien	Y	Mandatory where security record submitted

44	Assets type	Text	Free text description of asset type over which charge created (Movable/ immovable/ intangible etc.)	Y	Mandatory where security record submitted Illustrative list: Cash / Bullion / Bank Deposits NSCs/KVPs LI Policies Shares/Bonds/Securities Inventory (Raw Materials, WIP & Finished Goods Accounts Receivables Other Current Assets (Indicate whether Raw Materials/Stocks in Process / Finished Goods; Book Debts etc.) Plant & Machinery / Equipment Land & Buildings Vehicles Other Fixed Assets Other Movable Assets
----	-------------	------	---	---	--

Sl. No.	Field Name	Field Type	Description of the field	Form C (Reg)	Remarks
46	Description of security	Text	Any description or details like number, identification marks etc.	Y	To facilitate authentication of security. Other fields do not provide sufficient information to identify security
47	Value of security	Number	Value of asset over which charge is created	Y	Mandatory where security record submitted
48	Date of valuation	Number	Date of valuation report for immovable properties & Date of Stock Statement for Stocks & Book Debts	Y	Mandatory where security record submitted

49	Security Classification	LoV	Primary or collateral	Y	
50	Security Interest ID with ROC		As available with the creditor	N	
51	Security Interest ID as per CERSAI		As available with the creditor	Y	

C. Default Information

Sl. No.	Field Name	Field Type	Description of the field	Form C (Reg)	Remarks
52	Loan A/c Number	Text	Loan account on which default is reported	Y	Creditor's loan number, mapped with UDI at IU end
53	Date of default	Date	Due date for payment;	Y	
54	Total Outstanding	Number	Total outstanding as on the date of reporting including Principal, Interest, Charges etc.	Y	
55	Default amount	Number	Amount fallen due but not paid	Y	
56	Days past due	Number	As on date of reporting default	Y	
57	Amount of last repayment	Number		Y	

58	Date of last repayment	Date		Y	
59	Date of filing of suit	Date	Date of filing of suit by the Creditor against the Debtor	N	Required for Operational creditors if available. Not required for banks
60	Supporting documents	Attachment	Attach documents such as repayment schedule, account statement, any supporting documents for proving default	Y	